

ITEM NO.804

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 3144-3145/2024

ABHINESH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH
PRAYER FOR BAIL

Respondent(s)

Date : 06-02-2025 These appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) : Mr. Prem Malhotra, AOR

For Respondent(s) : Mr. Adarsh Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

PRAYER FOR BAIL

List on 14.02.2025.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR